

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF M/S MHOW GHATABILLOD TOLL
ROADS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Mhow Ghatabillod Toll Roads Private Limited
2.	Date of incorporation of corporate debtor	18.08.2011
3.	Authority under which corporate debtor is incorporated / registered	ROC Delhi I
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45203DL2011PTC223896
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered & Business Address: Essel House, B-10, Lawrence Road, Industrial Area, New Delhi, Delhi, India, Pin- 110035 Address at which the books of account are to be maintained: 6th Floor, Plot No. 19 & 20, Film City, Sector 16A Gautam Buddha Nagar, Noida, Uttar Pradesh, India, Pin- 201301
6.	Insolvency commencement date in respect of corporate debtor	09.07.2026
7.	Estimated date of closure of insolvency resolution process	05.01.2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mavent Restructuring Services LLP (IBBI/IPE-0154/IPA-3/2023-24/50058)
9.	Address and e-mail of the interim resolution professional, as registered with the Board	S- 376, Panchshila Park, Panchsheel Enclave, South Delhi, New Delhi -110017. Email: caakhilahuja@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	S- 376, Panchshila Park, Panchsheel Enclave, South Delhi, New Delhi -110017. Also At: 803, 8 th Floor, Chandak Cornerstone, David S Barretto Road, Upper Worli, Mumbai, Maharashtra- 400018 E-mail: cirp.mgtrpl@gmail.com
11.	Last date for submission of claims	23.07.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads

Notice is hereby given that the Hon'ble National Company Law Tribunal, Principal Bench has ordered the commencement of a corporate insolvency resolution process of MHOW GHATABILLOD TOLL ROADS PRIVATE LIMITED on 09.07.2026.

The creditors of MHOW GHATABILLOD TOLL ROADS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 23.07.2026 to the interim resolution professional at address: **S- 376, Panchshila Park, Panchsheel Enclave, South Delhi, New Delhi -110017.**

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Mavent Restructuring Services LLP
IBBI/IPE-0154/IPA-3/2023-24/50058
AFA Valid up to: 31.12.2026
Interim Resolution Professional,
Mhow Ghatabillod Toll Roads Private Limited
Email : cirp.mgtrpl@gmail.com

Date: 11.07.2026

Place: New Delhi

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
M/S MHOW GHATABILLOD TOLL ROADS PRIVATE LIMITED**

RELEVANT PARTICULARS

1.	Name of corporate debtor	Mhow Ghatabillo Toll Roads Private Limited
2.	Date of incorporation of corporate debtor	18.08.2011
3.	Authority under which corporate debtor is incorporated / registered	ROC Delhi I
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45203DL2011PTC223896
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered & Business Address: Essel House, B-10, Lawrence Road, Industrial Area, New Delhi, Delhi, India. Pin- 110035 Address at which the books of account are to be maintained: 6 th Floor, Plot No. 19 & 20, Film City, Sector 16A Gautam Buddha Nagar, Noida, Uttar Pradesh, India, Pin- 201301
6.	Insolvency commencement date in respect of corporate debtor	09.07.2026
7.	Estimated date of closure of insolvency resolution process	05.01.2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mavent Restructuring Services LLP (IBBI/IPE-0154/PA-3/2023-24/50058)
9.	Address and e-mail of the interim resolution professional, as registered with the Board	S- 376, Panchshila Park, Panchsheel Enclave, South Delhi, New Delhi -110017. Email: caakhilahuja@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	S- 376, Panchshila Park, Panchsheel Enclave, South Delhi, New Delhi -110017. Also At: 803, 8 th Floor, Chandak Cornerstone, David S Barretto Road, Upper Worli, Mumbai, Maharashtra- 400018 E-mail: cirp.mgttrpl@gmail.com
11.	Last date for submission of claims	23.07.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads

Notice is hereby given that the Hon'ble National Company Law Tribunal, Principal Bench has ordered the commencement of a corporate insolvency resolution process of **MHOW GHATABILLOD TOLL ROADS PRIVATE LIMITED** on 09.07.2026.

The creditors of **MHOW GHATABILLOD TOLL ROADS PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 23.07.2026 to the interim resolution professional at address: S-376, Panchshila Park, Panchsheel Enclave, South Delhi, New Delhi -110017.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Mavent Restructuring Services LLP

IBBI/IPE-0154/PA-3/2023-24/50058

AFA Valid up to: 31.12.2026

Interim Resolution Professional,

Mhow Ghatabillo Toll Roads Private Limited

Email : cirp.mgttrpl@gmail.com

Date: 11.07.2026

Place: New Delhi

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
M/S MHOW GHATABILLOD TOLL ROADS PRIVATE LIMITED
RELEVANT PARTICULARS

1.	Name of corporate debtor	Mhow Ghatabillod Toll Roads Private Limited
2.	Date of incorporation of corporate debtor	18.08.2011
3.	Authority under which corporate debtor is incorporated / registered	ROC Delhi I
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45203DL2011PTC223896
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered & Business Address: Essel House, B-10, Lawrence Road, Industrial Area, New Delhi, Delhi, India, Pin- 110035 Address at which the books of account are to be maintained: 6 th Floor, Plot No. 19 & 20, Film City, Sector 16A Gautam Buddha Nagar, Noida, Uttar Pradesh, India, Pin- 201301
6.	Insolvency commencement date in respect of corporate debtor	09.07.2026
7.	Estimated date of closure of insolvency resolution process	05.01.2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mavent Restructuring Services LLP (IBBI/IPE-0154/IPA-3/2023-24/50058)
9.	Address and e-mail of the interim resolution professional, as registered with the Board	S- 376, Panchshila Park, Panchsheel Enclave, South Delhi, New Delhi -110017. Email: caakhilahuja@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	S- 376, Panchshila Park, Panchsheel Enclave, South Delhi, New Delhi -110017. Also At: 803, 8 th Floor, Chandak Cornerstone, David S Barretto Road, Upper Worli, Mumbai, Maharashtra- 400018 E-mail: cirp.mgtrpl@gmail.com
11.	Last date for submission of claims	23.07.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads

Notice is hereby given that the Hon'ble National Company Law Tribunal, Principal Bench has ordered the commencement of a corporate insolvency resolution process of **MHOW GHATABILLOD TOLL ROADS PRIVATE LIMITED** on **09.07.2026**.

The creditors of **MHOW GHATABILLOD TOLL ROADS PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 23.07.2026 to the interim resolution professional at address: S- 376, Panchshila Park, Panchsheel Enclave, South Delhi, New Delhi -110017.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Mavent Restructuring Services LLP
IBBI/IPE-0154/IPA-3/2023-24/50058

AFA Valid up to: 31.12.2026

Interim Resolution Professional,

Mhow Ghatabillod Toll Roads Private Limited

Email : cirp.mgtrpl@gmail.com

Date: 11.07.2026

Place: New Delhi

प्रपत्र ए सार्वजनिक घोषणा

(भारतीय दिवाला एवं शोधन अक्षमता बोर्ड (कॉर्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियम, 2016 के विनियम 6 के अंतर्गत)

मेसर्स महु घाटाबिल्लीद टोल रोड्स प्राइवेट लिमिटेड के लेनदारों के व्यानार्थ

क. सं.	प्रासंगिक विवरण
1.	कॉर्पोरेट देनदार का नाम महु घाटाबिल्लीद टोल रोड्स प्राइवेट लिमिटेड
2.	कॉर्पोरेट देनदार के निगमन की तिथि 18.08.2011
3.	वह प्राधिकरण जिसके अंतर्गत कॉर्पोरेट देनदार निगमित/पंजीकृत है आरओसी दिल्ली।
4.	कॉर्पोरेट देनदार की कॉर्पोरेट पहचान संख्या/सीमित देयता पहचान संख्या U45203DL2011PTC223896
5.	कॉर्पोरेट देनदार के पंजीकृत कार्यालय और मुख्य कार्यालय (यदि कोई हो) का पता रजिस्टर्ड और बिजनेस एड्रेस: एसल हाउस, बी-10, लॉरेंस रोड, इंडस्ट्रियल एरिया, नई दिल्ली, दिल्ली, इंडिया, पिन- 110035 पता जहाँ लेखा-बही व्यवस्थित रखी जानी हैं: 6वां तल, प्लॉट नंबर 19 और 20, फिल्म सिटी, सेक्टर 16A गौतम बुद्ध नगर, नोएडा, उत्तर प्रदेश, इंडिया, पिन- 201301
6.	कॉर्पोरेट देनदार के संबंध में दिवालियापन प्रारंभ तिथि 09.07.2026
7.	दिवाला समाधान प्रक्रिया के समापन की अनुमानित तिथि 05.01.2027
8.	अंतरिम समाधान पेशेवर के रूप में कार्यरत दिवालियापन पेशेवर का नाम और पंजीकरण संख्या मेवेंट रीस्ट्रक्चरिंग सर्विसेज LLP (IBBI/IPE-0154/IPA-3/2023-24/50058)
9.	बोर्ड के साथ पंजीकृत अंतरिम समाधान पेशेवर का पता और ईमेल एस-376, पंचशील पार्क, पंचशील एन्क्लेव, साउथ दिल्ली, न्यू दिल्ली-110017. ईमेल: caakhilahuja@gmail.com
10.	अंतरिम समाधान पेशेवर के साथ पत्राचार के लिए उपयोग किया जाने वाला पता और ईमेल एस-376, पंचशील पार्क, पंचशील एन्क्लेव, साउथ दिल्ली, नई दिल्ली-110017. यहां भी: 803, 8वां तल, चांडक कॉर्नरस्टोन, डेविड एस बैरेटो रोड, अपर वली, मुंबई, महाराष्ट्र-400018 ईमेल: cirp.mgtrpl@gmail.com
11.	दावे जमा करने की अंतिम तिथि 23.07.2026
12.	धारा 21 की उपधारा (6ए) के खंड (बी) के अंतर्गत अंतरिम समाधान पेशेवर द्वारा निर्धारित लेनदारों के वर्ग, यदि कोई हों,
13.	किसी वर्ग में लेनदारों के अधिकृत प्रतिनिधि के रूप में कार्य करने के लिए पहचाने गए दिवालियापन पेशेवरों के नाम (प्रत्येक वर्ग के लिए तीन नाम)
14.	(ए) प्रासंगिक प्रपत्र और (बी) अधिकृत प्रतिनिधियों का विवरण यहाँ उपलब्ध है: वेब लिंक: https://www.ibbi.gov.in/home/downloads

एतद् द्वारा सूचित किया जाता है कि माननीय राष्ट्रीय कंपनी विधि न्यायाधिकरण, प्रधान पीठ ने महु घाटाबिल्लीद टोल रोड्स प्राइवेट लिमिटेड की कॉर्पोरेट दिवालियापन समाधान प्रक्रिया को **09.07.2026** पर शुरू करने का आदेश दिया है। महु घाटाबिल्लीद टोल रोड्स प्राइवेट लिमिटेड के लेनदारों से अनुरोध है कि वे पता: एस-376, पंचशील पार्क, पंचशील एन्क्लेव, साउथ दिल्ली, न्यू दिल्ली-110017 पर अंतरिम समाधान पेशेवर को **23.07.2026** तक या उससे पहले अपने दावे प्रमाण सहित प्रस्तुत करें।

वित्तीय लेनदार अपने दावे प्रमाण सहित केवल इलेक्ट्रॉनिक माध्यम से प्रस्तुत करेंगे। अन्य सभी लेनदार प्रमाण सहित दावे व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक माध्यम से प्रस्तुत कर सकते हैं।

दावे के झूठे या भ्रामक प्रमाण प्रस्तुत करने पर दंड लगाया जाएगा।

हस्ता/-

मेवेंट रीस्ट्रक्चरिंग सर्विसेज LLP
IBBI/IPE-0154/IPA-3/2023-24/50058

एफए मान्य: 31.12.2026

अंतरिम रिजॉल्यूशन प्रोफेशनल,

महु घाटाबिल्लीद टोल रोड्स प्राइवेट लिमिटेड

ईमेल: cirp.mgtrpl@gmail.com

दिनांक: 11.07.2026

स्थान: नई दिल्ली

फॉर्म ए
सार्वजनिक सूचना
(भारतीय दिवाला एवं शोधन अक्षमता बोर्ड के विनियम 6 के अंतर्गत)
(कॉर्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियम, 2016)

मैसर्स महु घाटाबिल्लौद टोल रोड्स प्राइवेट लिमिटेड के लेनदारों के ध्यानार्थ

प्रासंगिक विवरण

1.	कॉर्पोरेट देनदार का नाम	महु घाटाबिल्लौद टोल रोड्स प्राइवेट लिमिटेड
2.	कॉर्पोरेट के निगमन की तिथि	18.08.2011
3.	प्राधिकरण जिसके तहत कॉर्पोरेट देनदार निगमित/पंजीकृत है	रजिस्ट्रार ऑफ कंपनीज़, दिल्ली I
4.	कॉर्पोरेट पहचान संख्या / कॉर्पोरेट देनदार की सीमित देयता पहचान संख्या	U45203DL2011PTC223896
5.	कॉर्पोरेट देनदारों के पंजीकृत कार्यालय और प्रधान कार्यालय (यदि कोई हो) का पता	पंजीकृत कार्यालय और बिजनेस का पता: एसेल हाउस, बी-10, लॉरेंस रोड, इंडस्ट्रियल एरिया, नई दिल्ली, दिल्ली, भारत, पिन- 110035 लेखा की किताबें जहाँ रखी जाएंगी, उस जगह का पता: छठी मंजिल, प्लॉट नंबर 19 और 20, फिल्म सिटी, सेक्टर 16ए, गौतम बुद्ध नगर, नोएडा, उत्तर प्रदेश, भारत, पिन- 201301
6.	कॉर्पोरेट देनदार के संबंध में दिवाला प्रारंभ होने की तिथि	09.07.2026
7.	दिवाला समाधान प्रक्रिया के बंद होने की अनुमानित तिथि	05.01.2027
8.	अंतरिम समाधान पेशेवर के रूप में कार्य करने वाले दिवाला पेशेवर का नाम और पंजीकरण संख्या	मेवेंट रीस्ट्रक्चरिंग सर्विसेज़ एलएलपी (IBBI/IPE-0154/IPA-3/2023-24/50058)
9.	बोर्ड के साथ पंजीकृत अंतरिम समाधान पेशेवर का पता और ई-मेल	एस- 376, पंचशील पार्क, पंचशील एन्क्लेव, साउथ दिल्ली, नई दिल्ली-110017 ईमेल: caakhilahuja@gmail.com
10.	अंतरिम समाधान पेशेवर के साथ पत्राचार के लिए उपयोग किया जाने वाला पता और ई-मेल	एस- 376, पंचशील पार्क, पंचशील एन्क्लेव, साउथ दिल्ली, नई दिल्ली-110017, यहाँ भी: 803, आठवीं मंजिल, चांडक कॉर्नरस्टोन, डेविड एस बैरेटो रोड, अपर वर्ली, मुंबई, महाराष्ट्र- 400018 ई-मेल: cirp.mgtrpl@gmail.com
11.	दावे प्रस्तुत करने की अंतिम तिथि	23.07.2026
12.	अंतरिम समाधान पेशेवर द्वारा सुनिश्चित धारा 21 की उप-धारा (6ए) के खंड (बी) के तहत लेनदारों के वर्ग, यदि कोई हो,	लागू नहीं
13.	ऋणशोधन अक्षमता पेशेवरों के नाम जिन्हें एक वर्ग में ऋणदाताओं के अधिकृत प्रतिनिधि के रूप में कार्य करने के लिए चिह्नित किया गया है।	लागू नहीं
14.	(प्रत्येक वर्ग के लिए तीन नाम) (क) प्रासंगिक प्रपत्र और (ख) अधिकृत प्रतिनिधियों का विवरण यहां उपलब्ध है:	क) वेब लिंक: https://ibbi.gov.in/home/downloads

एतद्वारा सूचना दी जाती है कि माननीय राष्ट्रीय कंपनी कानून ट्रिब्यूनल, प्रधान खंडपीठ ने 09/07/2026 को महु घाटाबिल्लौद टोल रोड्स प्राइवेट लिमिटेड की कॉर्पोरेट दिवाला समाधान प्रक्रिया शुरू करने का आदेश दिया है।

महु घाटाबिल्लौद टोल रोड्स प्राइवेट लिमिटेड के लेनदारों को सबूत के साथ अपने दावे प्रस्तुत करने के लिए 23.07.2026 को या उससे पहले उल्लिखित पते : एस-376, पंचशील पार्क, पंचशील एन्क्लेव, साउथ दिल्ली, नई दिल्ली-110017 पर अंतरिम समाधान पेशेवर को कहा जाता है।

वित्तीय लेनदारों को अपने दावों को केवल इलेक्ट्रॉनिक माध्यम से प्रमाण के साथ प्रस्तुत करना होगा। अन्य सभी लेनदार व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक माध्यम से प्रमाण के साथ दावे प्रस्तुत कर सकते हैं।

दावे के झूठे या भ्रामक प्रमाण प्रस्तुत करने पर दंड लगाया जाएगा।

हस्ता/-

मेवेंट रीस्ट्रक्चरिंग सर्विसेज़ एलएलपी
(IBBI/IPE-0154/IPA-3/2023-24/50058)

एएफए की वैधता: 31-12-2026 तक

अंतरिम समाधान पेशेवर

महु घाटाबिल्लौद टोल रोड्स प्राइवेट लिमिटेड

ई-मेल: cirp.mgtrpl@gmail.com

दिनांक: 11.07.2026

स्थान : नई दिल्ली